

C. A. T. Bench, JAIPUR

Date of Order

M.P.NO. 492/93

Orders in O.A.NO. 533/92

16.11.93

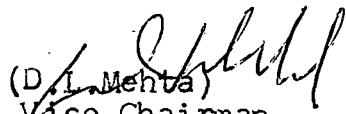
Mr. R.N.Mathur- Brief holder for Mr.R.D.Rastogi-
Counsel for petitioner.

Mr. U.D.Sharma- Counsel for respondents.

M.P. is accepted. The O.A.No. 533/92
~~on its original position~~ ^{on its original position} may be restored ^{on its original position} on the condition that the
 applicant is to pay Rs. 100/- as cost. In case
 the cost is not paid within 2 weeks, the application
~~on its original position~~ shall stand automatically
~~recalled~~ ^{recalled} on ~~record~~ ^{record}. O.A. may be listed for admission on
 19.1.94.

M.P.stands disposed of accordingly.


 (P.P. Srivastava)
 Adm. Member


 (D.L. Mehta)
 Vice Chairman


 app. cl on
 and 8417


 16-11-93

